CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH

Original Application No.20/838/2014

Hyderabad, this the 23rd day of January, 2020

Hon'ble Mr. Ashish Kalia, Member (Judl.) Hon'ble Mr. B.V. Sudhakar, Member (Admn.)

Waghira Gunnuri, D/o. Nagaiah Gunnuri, Aged 37 years, Occ: Unemployed, R/o. H. No. 10-384, Bhavanipuram, Konthamuru Post, Rajahmundry Rural, A.P.

... Applicant

(By Advocate Mr. B. Rajesh Kumar)

Vs.

- Union of India, Ministry of Railways,
 Represented by the Chairman,
 Railway Board, Ministry of Railway, New Delhi.
- 2. The Chairman, Railway Recruitment Board, South Lallaguda, Secunderabad.
- 3. The General Manager, South Central Railway, Rail Nilayam, Secunderabad.
- 4. The Chief Personnel Officer, South Central Railway, Rail Nilayam, Secunderabad, A.P.
- 5. The General Manager, East Coast Railway, Chandra Sekharpur, Bhubaneshwar.
- Shri G. Kranthi Kumar, S/o. G. Rajeswara Rao, Health and Malaria Inspector, Nizamabad, O/o. Chief Medical Supdt., South Central Railway, Hyderabad Division, AP.
- 7. Shri Suman Kumar, S/o. Bachu Bihari Guptha, Health and Malaria Inspector, Nellore, O/o. Chief Medical Supdt., Railway Hospital, South Central Railway, Vijayawada, AP.
- 8. Shri Rajesh Kumar Ranjan, S/o. Nandan Kishore Prasad,
- 9 Shri Raja Pandi. V S/o. Vendiswamy,
- Shri Rudra Kishore Sela, S/o. Mallikharjuna Rao, Health and Malaria Inspectors, O/o. Chief Medical Supdt., Railway Hospital, South Central Railway, Vijayawada, AP.
- 11. Shri Vasanth T., S/o. Thanan Jayan,
 Health and Malaria Inspector,
 O/o. Chief Medical Supdt., Railway Hospital,
 South Central Railway, Guntakal, AP. Respondents
 (By Advocates: Mr. N. Srinivasa Rao, SC for Railways &

Mr. K. siva reddy, for RR 7, 9 & 10)

ORAL ORDER {As per Hon'ble Mr.Ashish Kalia, Member (Judl.)}

None present on behalf of the applicant. Learned counsel for the respondents present. OA is dismissed for non-prosecution. No order as to costs.

(B.V. SUDHAKAR) MEMBER (ADMN.) (ASHISH KALIA) MEMBER (JUDL.)

/evr/